

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

21. IA 1332/2024 IA 1578/2024 in C.P. (IB)/1832(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2024**

**NAME OF THE PARTIES:- IA 1578/2024 M/S Sathyam
Construction Vs. IDBI Bank Ltd.
IN THE MATTER OF
IDBI Bank Limited.
V/s
EPC Constructions India Limited**

**Section: 60(5) Sec 49(2) Sec 42 Rule 11 of NCLT, 2016 Sec 60(5)
U/s 7 of Insolvency and Bankruptcy Code, 2016**

ORDER

IA 1332 of 2024:- Counsel, Deepak Khosla appeared for the Applicant, Sr. Counsel Gaurav Joshi a/w Aditya V Singh, Shriraj Khambete and Naman Jain appeared for the Liquidator and Sr. Counsel, Virender Ganda a/w Devesh Juvekar, Dikshat Mehra and Chintan Gandhi appeared for the Respondent nos. 5 to 9 and Sr. Counsel, Prateek Seksaria a/w Devesh Juvekar, Dikshat Mehra and Chintan Gandhi appeared for the Respondent nos. 10 to 13. List this matter on **25.04.2024 at 02:30 PM.**

IA 1578 of 2024:- Counsel, Deepak Khosla appeared for the Applicant and Sr. Counsel Gaurav Joshi a/w Aditya V Singh, Shriraj Khambete and Naman Jain appeared for the Liquidator. Heard, Counsel for the Applicant for quite some time. List this matter for further hearing of Counsel for the Applicant on **25.04.2024 at 02:30 PM.**

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)